

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 464/2001

DATE OF ORDER : 22.7.2003

1. Madan Lal Meena son of Shri Mathura Lal aged about 48 years, resident of B-4, Sanjay Colony, Nehru Nagar, Jaipur. At present working as Chief Ticket Inspector on ad-hoc basis in the Western Railway, Jaipur Division, Jaipur.
2. Suraj Mal Meena son of Shri Hanuman Sahai Meena aged about 46 years resident of D-13, Uma Path, Ram Nagar, Sodala, Jaipur. At present working as Chief Ticket Inspector on ad-hoc basis in the Western Railway, Jaipur Division, Jaipur.

..... Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Bombay.
2. Divisional Railway Manager, Western Railway, Jaipur.
3. Shri Satya Prakash Yadav son of Shri Shiv Lal Yadav, working as DCTI- Jaipur c/o Divisional Railway Manager, Western Railway, Jaipur.
4. Shri Rajendra Shama son of Shri Narendra Shama working as Ad hoc CTI c/o DCTI-JP, Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur.
5. Shri Gopal Krishna Meena, Travelling Ticket Inspector, C/o Chief Ticket Inspector, DRM Office, Western Railway, Jaipur Division, Jaipur.
6. Shri Ram Niwas son of Shri Badru Ram working as Travelling Ticket Inspector, C/o Chief Ticket Inspector, DRM Office, Western Railway, Jaipur.

..... Respondents.

Mr. Nand Kishore, Counsel for the applicant.

Mr. S.S. Hassan, Counsel for the respondents Nos. 1 & 2.

Mr. G.K. Shama, Proxy counsel for
Mr. P.V. Calla, Counsel for the respondent No. 3.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

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ORDER (ORAL)

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant submits that he does not want to press this OA at this stage and wants to withdraw the same with liberty to file a fresh OA.
3. The OA is dismissed as withdrawn with liberty to file a fresh OA subject to limitation.


(M.L. CHAUHAN)
MEMBER (J)